



**CENTRAL ADMINISTRATIVE TRIBUNAL**

**CHANDIGARH BENCH**

**Hearing by Video Conferencing**

**O.A. No.060/607/2021**

Chandigarh, this the 28<sup>th</sup> of June, 2021

**HON'BLE SH. SURESH KUMAR MONGA, MEMBER (J)**

(On video conference from Central Administrative Tribunal, Chandigarh Bench, Chandigarh)

**HON'BLE SH. RAKESH KUMAR GUPTA, MEMBER (A)**

(On video conference from his residence at Bangalore )

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Kiran Bala aged about 25 years (Date of Birth 19.04.1996) daughter of Suresh Kumar, resident of Chhanni Gujran, Post Office GHO, Tehsil and District Pathankot, Pin Code – 145 001, Punjab.

**....Applicant**

(BY: Sh. S.K. Chaudhary, Advocate)

**Versus**

1. Staff Selection Commission, Block No. 12 CGO Complex, Lodhi Road, New Delhi – 110 011 through its Regional Director (NR).
2. Staff Selection Commission, Block No. 3, Ground Floor, Kendriya Sadan, Sector-9, Chandigarh-167 017 through its Deputy Regional Director (NWR).

**... .Respondents**

**O R D E R(Oral)**

**Per: SURESH KUMAR MONGA, MEMBER (J):**

1. Learned counsel for the applicant stated that the applicant may be permitted to withdraw the present Original



Application with liberty to avail an appropriate remedy in terms of Clause (E) of the Recruitment Notice dated 21.07.2018 (Annexure A-2).

2. Accordingly, the Original Application is dismissed as withdrawn with liberty as aforesaid.

**(RAKESH KUMAR GUPTA)**  
**MEMBER (A)**

**(SURESH KUMAR MONGA)**  
**Member (J)**

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